

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Civil) No(s).2368-2369/2006

N. BALAKRISHNAN & ANR.

Petitioner(s)

VERSUS

KAILASA NAICKER (D) BY LRS.

Respondent(s)

(With appln. for c/delay in filing SLP and office report)

Date: 14/03/2008 These Petitions were called on for hearing today.

For Petitioner(s) Mr. Vijay Thakur, Adv.
Mr.Senthil Jagadeesan,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER
Issue fresh notice.

List again on 1-05-2008.

Registrar

(M.P.BHADRAN)